

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 105
(IB)-1626(PB)/2019

IN THE MATTER OF:

L & T Housing Finance Ltd ... Applicant/Petitioner
Vs
Cosmopolitan Technofab Textiles Pvt Ltd. ... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 01.02.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

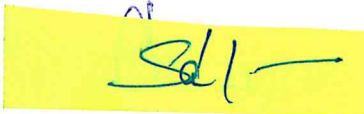
For the Applicant :
For the RP : Mr. Hitesh Chopra Advocate
Mr. Harish Taneja, RP, Ms. Nikshubha Sethi, Adv.
For Respondent : Mr. Sudeep Singh, Advocate
Mr. PBA Srinivasan, Miss. P.S.Chandralekha,
Mr. Parth Tondon, Ms. Nikitha Ross,
Mr. Avinash Mohapatra For Respondent No. 2 (Arcil)

ORDER

List the matter for hearing on 22.02.2021.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

01.02.2021
Deepak Kumar